

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 890/GS

Dated: 12.11.2016

In partial modification to the Order No.875 dated 09.11.2016, regarding the nomination of Judicial Officers for monitoring the conduct of the Jammu and Kashmir Civil Service (Judicial) Competitive Examination, 2013, at the Sub Centres, by paying surprise visit(s) at any time during the examination, Sh. R. K. Watel, Member (Judicial), J&K Special Tribunal, Jammu, is replaced by Sh. Ashok Kumar, Addl. District Judge (Bank Cases), Jammu.

By Order



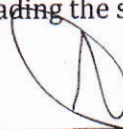
(Ashok Kumar Koul)
Registrar General

Dated : 12.11.2016

No. 22589-98/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. Sh. Ramesh Kumar Watel, Member (Judicial), J&K Special Tribunal, Jammu,
6. Sh. Ashok Kumar, Addl. District Judge (Bank Cases), Jammu,
.....for information & necessary action. Copy of Order No.875 dated 09.11.2016 is attached herewith.
7. Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
8. Office file.



Registrar General

H/A/